

industries; Government will help the suffering industries; but it does not mean that : that should be a point for extracting the money from the Government coffers.

MR. DEPUTY SPEAKER : The Question Hour is over.

## WRITTEN ANSWERS TO QUESTIONS

### FOREIGN EXCHANGE EARNINGS FROM TOURISTS

\*305. SHRI RAMJIBHAI MAVANI : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to lay a statement showing :

(a) how much amount India earned from foreign tourists during 1 January, 1982 to 30 June, 1982 and during the years 1977 to 1981; and

(b) how much foreign exchange is likely to be earned this year taking into account the large number of foreign visitors in view of Asian Games ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : (a) and (b). The foreign exchange earnings from tourism are estimated on the basis of number of tourist arrivals and the per-head expenditure as revealed in the Foreign Tourist Surveys conducted from time to time. The last such survey was carried out during 1976-77 (July to June).

2. The estimated foreign exchange earnings for the years 1977 to 1982 and for the period January to June, 1982 are as under :—

(Rupees in crores)

Year	Estimated Foreign Exchange Earnings (at current prices)
1977	283
1978	338
1979	384
1980	482
1981	580
<b>1982 (Provisional)</b>	
Jan.—June	267
Jan.—Dec.	650

नर्मदा परियोजना के लिए विश्व बैंक का ऋण

\* 307 श्री नरसिंह म कवाना :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) नर्मदा योजना के लिए विश्व बैंक से कब तक ऋण मिल जाने की संभावना है;

(ख) भारत सरकार ने विश्व बैंक को कितनी धनराशि के लिये ऋण आवेदन पत्र दिया है और उस पर विश्व बैंक की क्या प्रतिक्रिया है ; और

(ग) यदि विश्व बैंक द्वारा ऋण नहीं दिया जाता तो उम स्थिति में यह योजना पूरी करने के लिए क्या विकल्प सोचे गए हैं और उस पर गुजरात तथा अन्य संबंध राज्यों की क्या प्रतिक्रिया है ?

वित्त मंत्री (श्री प्रणव मुखर्जी) : (क) से (ग) इस समय-राज्य सरकार द्वारा परियोजना तैयार किये जाने का काम किया जा रहा है और इसके साथ साथ नर्मदा योजनाओं के लिए सहायता के वास्ते विश्व बैंक से विचार विमर्श भी चल रहा है। स्थापित प्रथा के अनुसार, विश्व बैंक समूह को नर्मदा योजनाओं के लिये सहायता के वास्ते औपचारिक रूप से कोई आवेदन पत्र नहीं दिया गया है। वर्तमान संकेतों के अनुसार, सरदार सरोवर परियोजना के पहले दौर का मूल्यांकन (एप्रैजल) बैंक के चालू राजकोषीय वर्ष के दौरान किसी समय किये जाने की संभावना है। बैंक की सहायता की मात्रा और परियोजना के पहले दौर के आकार और क्षेत्र की जानकारी, केवल बैंक द्वारा परियोजना का अंतिम रूप से मूल्यांकन कर लिये जाने और यथासमय भारत तथा बैंक के बीच औपचारिक बातचीत समाप्त हो जाने के बाद ही मिल सकेगी।

2. नर्मदा योजनाएं राज्य सरकारों की अनु-मोदित आयोजनाओं में शामिल हैं और इनका वित्तपोषण उनके द्वारा किया जाना है।

### REDUCTION OF DUTY ON SYNTHETIC FIBRE

310. SHRI ARUN KUMAR NEHRU : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the duty on synthetic fibre has been reduced substantially a few months ago; and

(b) if so, how the local units producing synthetic yarn would be affected thereby ?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA) :** (a) The Textile Policy, announced by Government in Parliament in March, 1981 envisaged a review of fiscal levies on man-made fibres and yarns. Accordingly, the rates of customs and excise duties applicable to various fibres and yarns were reviewed and adjustments in the rates of duties, wherever necessary, were made as part of the 1982 Budget proposals. In the case of synthetic fibres, import duty on acrylic fibre was reduced by way of a reduction in the additional duty of customs (countervailing duty) from Rs. 37.50 per kg. to Rs. 30 per kg. with effect from 28-2-1982.

(b) While effecting the aforesaid changes, due care was taken to ensure that the changes in duty structure do not adversely affect the indigenous units producing acrylic fibre.

**X-RAY INSPECTION MACHINES IMPORTED BY AIR INDIA**

**\*312. SHRI NAWAL KISHORE SHARMA :** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that Air India had imported six U.S. X-Ray inspection machines for captive use;

(b) if so, when these machines were imported and the amount of foreign exchange involved in their import;

(c) whether it is a fact that these machines have not at all been used;

(d) whether it is also a fact that now the Air India proposes to sell these machines; and

(e) what are the reasons therefor and who are the persons responsible for this loss to Air India ?

**THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA) :** (a) and (b). Yes, Sir. These machines were imported in 1978 from U.S.A. at a cost of US \$ 353,052. The

total cost of the machines was Rs. 45,18,381/- including customs duty and octroi.

(c) No, Sir. These machines are in use.

(d) There is no proposal to sell these machines at present.

(e) Does not arise.

**EXPENDITURE INCURRED ON PAKISTANI PRISONERS-OF-WAR**

**\*313. SHRI DIGAMBER SINGH :** Will the Minister of DEFENCE be pleased to state :

(a) the total expenditure incurred by the Government of India on the Pakistani prisoners-of-war who were detained in the Indian Camps after the 1971 Bangladesh War by way of feeding, clothing, pocket money and other incidentals till they were repatriated to Pakistan in pursuance of the Simla Agreement in 1972;

(b) whether following the well-established international norms, Government had preferred any claim for full or part payment of this expenditure from the Pakistan Government;

(c) if so, for what amount, when and what was the reaction of Pakistan Government thereto; and

(d) if not, the reasons therefor and whether there was any stipulation in this behalf in the Simla Agreement ?

**THE MINISTER OF DEFENCE AND HOME AFFAIRS (SHRI R. VENKATARAMAN) :** (a) The total expenditure incurred by the Government of India on the Pakistani prisoners-of-war works out to Rs. 38,15,06,000/-.

(b) and (c) Yes, Sir. The matter of reimbursement of the expenditure had been taken up with the Pakistan Government on a number of occasions from September 1973 but there has been no favourable response.

(d) The Simla Agreement stipulated that "the representatives of the two sides will meet to discuss further the modalities and arrangements for the establishment of durable peace and normalization of rela-